

ITEM NO.110

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1114-1116/2015

BHAGWATI SHARMA

APPELLANT(S)

VERSUS

S.P. SHARMA

RESPONDENT(S)

Date : 06-06-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHAN
(Vacation Bench)

For Appellant(s) Mr. Abhinav S. Raghuvanshi, AOR
Ruksar Ansari, Adv.

For Respondent(s) Mr. M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed by Mr. Abhinav S. Raghuvanshi, learned counsel for
the appellant, list the matters after four weeks.

(JAGDISH KUMAR)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)